

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 5174/2018

(Arising out of impugned final judgment and order dated 19-04-2017 in CRLA No. 2964/2005 19-04-2017 in CRLA No. 3520/2005 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SHIV KESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.33527/2018-CONDONATION OF DELAY IN FILING and IA No.33529/2018-EXEMPTION FROM FILING O.T.)

Date : 16-03-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Mr. Ajay Kumar Mishra, Sr. Adv.
 Mr. Adarsh Upadhyay, AOR
 Mr. Anurag Kishore, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(SHASHI SAREEN)
AR CUM PS

(SAROJ KUMARI GAUR)
BRANCH OFFICER